

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1014

TO BE ANSWERED ON 24 JULY, 2018

HOUSES FOR WEAKER SECTIONS

No. 1014. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of persons belonging to weaker sections who have been allotted houses under various schemes in Jharkhand during the last three years;
- (b) the estimated number of persons in Jharkhand who are homeless;
- (c) the various efforts being made to ensure that housing facility is made available to all in Jharkhand by the year 2018; and
- (d) the outcome of the said efforts?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a): The number of houses sanctioned to weaker sections under various schemes in Jharkhand during the last three years is at Annexure.
- (b): A demand of approximately 2.92 lakh houses has been projected in the road map presented by the State of Jharkhand.
- (c): In order to provide all weather pucca houses with basic amenities to all the eligible urban poor in all States/UTs including Jharkhand under Pradhan Mantri Awas Yojana (Urban) Mission, the following steps have been taken by the Ministry of Housing and Urban Affairs (MoHUA):
- (i) A Central Sanctioning & Monitoring Committee (CSMC) under the chairpersonship of the Secretary, MoHUA has been constituted for regular reviews of the implementation of the scheme.
 - (ii) A committee of the Secretary, MoHUA and the Secretary, Department of Financial Services has also been constituted for monitoring Credit Linked Subsidy Scheme (CLSS) component of the PMAY(U) Mission.

- (iii) Further, the MoHUA regularly monitors the progress through periodic review meetings/ video conferencing with the concerned States/UTs.
 - (iv) The officers of the MoHUA as well as the Program Management Unit (PMU) set up under the scheme regularly undertake field visits to monitor the scheme.
 - (v) National/ Regional/ State/ City Level workshops have been conducted at regular interval to explain the Scheme Guidelines to Executive Officers/Engineers/Elected Representatives of all Urban Local Bodies (ULBs)/Special Development Authorities for creating awareness.
 - (vi) Workshops are being conducted by the Central Nodal Agencies (CNAs) i.e. National Housing Bank (NHB) and Housing & Urban Development Corporation Ltd. (HUDCO) to disseminate information on CLSS to all stakeholders including Primary Lending Institutions (PLIs).
- (d): Central Assistance of Rs. 2,500.88 crore has been sanctioned for 1,69,318 houses for weaker sections in the State of Jharkhand and out of sanctioned Central Assistance, Rs. 971.11 crore has been released. Further, out of 1,69,318 sanctioned houses, 86,027 houses have been grounded and 34,208 houses have been constructed.

Referred to Lok Sabha Unstarred Question No. 1014 for answer on 24.07.2018

Houses sanctioned for weaker sections in various schemes during last three years alongwith Cumulative Physical and Financial progress under PMAY(U)

Particulars	Financial Year	Houses sanctioned for Slum dwellers including houses sanctioned In-situ Slum	Affordable Housing in Partnership	Beneficiary Led Construction	Credit Linked Subsidy Scheme	In all components of PMAY(U)
Houses Sanctioned to Weaker Section (Nos)	2015-16	-	-	7,739	11	7,750
	2016-17	-	-	52,846	40	52,886
	2017-18	13,789	35,230	41,064	126	90,209
Houses Gounded		3,093	464	82,277	193	86,027
Houses Constructed		2,860	-	31,155	193	34,208
Central Assistance Sanctioned (Rs. in Cr.)		252.32	637.40	1,607.76	3.40	2,500.88
Central Assistance Released (Rs. in Cr.)		73.40	207.73	686.57	3.40	971.11
